

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5315  
ANSWERED ON:28.04.2000  
DRUG TRAFFICKING  
VAIKO

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether the Government have taken any concrete steps to check the drug trafficking through the country, between Golden Crescent and Golden Triangle;
- (b) if so, the details thereof;
- (c) Whether the Government have identified major centres of drug trafficking in the country;
- (d) if so, the steps being taken to contain in these areas in the past;
- (e) Whether the Government are aware about the illegal production of opium, hashish, marijuana in the country;
- (f) if so, the details thereof; (g) the number of cases detected by the enforcement agencies during the last three years; (h) whether the Government propose to review its policy towards drug trafficking in the country; and (i) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI V. DHANANJAYA KUMAR)

(a) & (b): Govt. of India has already taken a number of significant steps to prevent drug trafficking. These include instructions to all drug law enforcement agencies to maintain utmost vigil and step up enforcement efforts, training to officers, fencing of Indo-Pak border, vesting of powers in BSF and Coast Guards under the Customs Act, quarterly coordination meetings by NCB, holding of quarterly border meetings of Indian and Pakistani anti-narcotics agencies as a part of the border meetings of BSF and Pak- rangers and holding of operational level meetings with Myanmar officials.

(c) & (d): Areas and routes sensitive to drug trafficking are identified. Cases of drug trafficking have been detected in various parts of the country. The steps taken to contain the drug trafficking are as mentioned in reply to part (a) & (b) above.

(e) & (f) Government is aware of the illicit production of opium and cannabis within the country. The plant known as cannabis sativa is the source of hashish as well as Marijuana. The details of illicit opium and cannabis cultivation, identified and destroyed by the drug law enforcement agencies during the last three years, are given below:

	1997	1998	1999
	-	-	-
Poppy cultivation (in acres)	72	333	729
Cannabis (in acres)	222	627	66

(g) Number of cases detected by various Central and State enforcement agencies and reported to the Bureau during the last three years are as under:

	1997	1998	1999
	-	-	-
No. of cases	13958	12446	13029

(h) Government continuously engages in the review of legal and administrative measures to counter drug trafficking.

(i) A Bill to amend the NDPS Act, 1985 was introduced in the Rajya Sabha on 9th July, 1998. The Standing Committee on Finance has examined the Bill and has submitted its recommendations.

